

OFFICE OF THE DISTRICT & SESSIONS JUDGE (HQs), DELHI

CIRCULAR

Sub: Adherence to the Formal Dress Code

It has been brought to the notice of the undersigned that despite specific instructions issued from time to time, the officials do not adhere to the prescribed dress code in the office. All the staff members of this establishment are hereby directed to strictly adhere to the formal dress code while on duty as mentioned herein below:

Male Officials: Shirt (preferably plain), Trousers and formal shoes.

Female Officials: Saree, Suit with Dupatta or Pant-Shirt.

(T-shirt, Jeans, Casual Shirt, Jooties, Sport Shoes or Loafer Shoes are strictly prohibited.)

All the Jd. Judicial Officers, Sr. A.O. (J), A.O. (J), Sr. Accounts Officer, Accounts Officer, AAO and Branch In-charges are requested to ensure that the staff working under them complies with the aforesaid directions in letter and spirit.

In case any staff member repeatedly violates these directions, the name of the said staff member may be forwarded to the office of the undersigned.

Non-compliance of above dress code will be viewed seriously and will attract disciplinary action against the erring official.

Anju Bajor Chandna
(ANJU BAJAJ CHANDNA)
Pr. District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

59634-834
No. ... Cir-Misc. Admn II (HQ) 2026

Dated, Delhi the 01 AUG 2026

Copy forwarded to:

1. Jd. Pr. District & Sessions Judges, West, New Delhi, East, North-East, Shahdara, North, North-West, South, South-East and South-West Districts and PD&JS-cum-Special Judge (PC Act) CBI, Rouse Avenue Courts with request to circulate amongst all concerned.
2. All the Judicial Officers (JLJS & DJS), Central District, Tis Hazari Courts, Delhi with request to circulate amongst all staff members posted under their control.
3. All the Sr. Administrative Officers (Judicial) / Administrative Officers (Judicial) / Sr. Accounts Officer / Accounts Officer / Asstt. Accounts Officer / Branch In-charges (Central District), THC, Delhi.
4. PS to undersigned.
5. For uploading on LAYERS
6. For uploading on Website through LAYERS (R&I Branch), Central District, THC, Delhi.

Anju Bajor Chandna
Pr. District & Sessions Judge (HQs)
Tis Hazari Courts, Delhi

CIC (Admn Br.)

PD&SJ (West)

03.08.2026

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST): DELHI

No. 36408-36510 /Admn./West/2026 Dated, Delhi 11/08/2026.

Copy of Circular bearing No. 59634-834/Cir/Misc./Admn.II (HQ)/2026 dated 01.08.2026 is forwarded to:-

- 1 All the Ld. Judicial Officers of West District with the request to intimate the same to the staff working under their kind control.
- 2 Administrative Officer (J)/Branch-in-charges/AAO, all the Branches of West District, THC, Delhi with the request to intimate the same to the staff working under their kind control.
- 3 Dealing Official Website Committee, Tis Hazari Courts, Delhi to upload the same on the Official Website.
- 4 Branch-in-charge, R&I Branch (West) to display the same on notice board of West District, as well as upload the same on the Official Website through Layers.
- 5 The Personal Office of Ld. Principal District & Sessions Judge (West), Delhi.

Raj Kumar
11.08.2026

Officer-in-charge
Administration Branch, West District
Tis Hazari Courts, Delhi